## NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P(IB) No.170/KB/2017 C.A.(IB) No.543/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th December 2017, 10.30 A.M.

Name	of the Company	RBL Bank Ltd-Vs-MBL I	nfrastructure Ltd	
Under Section		60 IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

RATNANKO BANERJI, Sr. Adv. -

D.N. SHARMA, Adv.

SHAUNAK MITRA, Adv.

MANOJ BANTHIA, Pr.CS

NEHA SOMANI, Pr.CS

Resolution Applicant Source:

5. CP(IB) 170/2017 - [CA(IB) 543/2017] MBL Infrastructure Ltd.

## ORDER

Ld. Counsel for the Resolution Applicant is present.

Resolution Applicant has filed an application u/s. 60(5)(c) of the Insolvency and Bankruptcy Code, 2016.

List it on **20/12/2017**. Resolution Professional is directed to be present on that day.Resolution Applicant is directed to serve notice on the Resolution Professional and Committee of Creditors.

Certified copy of the order may be issued immediately after compliance of all requisite formalities.

8d

(Jinan K.R.) Member (J) (V.P.Singh)

Member (J)